

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixing of a remunerative support price for sugarcane, pulses and other agricultural commodities.

*The Motion was adopted.*

SHRI K. LAKKAPPA: I introduce the Bill.\*

CONSTITUTION (AMENDMENT) BILL\*

*(Amendment of Seventh Schedule)*

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The Motion was adopted.*

SHRI K. LAKKAPPA: I introduce the Bill.

PROFITEERING PREVENTION AND PRICE CONTROL BILL\*

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles."

tion and to prevent profiteering in such articles.

*The Motion was adopted.*

SHRI K. LAKKAPPA: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT BILL)\*

*(Insertion of new section 10B)*

SHRI JAGDISH TYTLER (Delhi Sadar): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted*

SHRI JAGDISH TYTLER: I introduce the Bill.

PREVENTION OF SOCIAL DISABILITIES BILL

SHRI MOOL CHAND DAGA (Pali): I beg to move for leave to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community, to provide for penalties for such an act or acts and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community, to provide for penalties for such an act or acts and for matters connected therewith."

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